

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 531**

TO BE ANSWERED ON TUESDAY THE 25<sup>TH</sup> JULY, 2023/3 SHRAVAN, 1943 (SAKA)

**“TAX BENEFITS AVAILED BY HUF”**

**531 SHRI JAVED ALI KHAN:**

“Will the Minister of FINANCE be pleased to state: -

- (a) the details of number of Hindu Undivided Families (HUF) availing tax benefits in the country during last five years, year-wise; and
- (b) the details of tax benefits availed by HUFs in the country in terms of rupees during last five years, year-wise?”

**ANSWER**

MINISTER OF STATE IN THE MINISTER OF FINANCE

**(SHRI PANKAJ CHOUDHARY)**

**Answer (a) & (b)**

*Reply: The details of number of Hindu Undivided Families (HUF) availing tax benefits (in the form of deduction under Chapter VIA of the Income-tax Act) and the amount thereof during last five years, is as under: -*

<i>Financial Year</i>	<i>Number of HUF</i>	<i>Deduction Amount (in Cr.)</i>
<i>FY 2018-19</i>	<i>8,84,735</i>	<i>4,044.06</i>
<i>FY 2019-20</i>	<i>9,02,513</i>	<i>4,160.93</i>
<i>FY 2020-21</i>	<i>9,25,307</i>	<i>4,173.75</i>
<i>FY 2021-22</i>	<i>8,77,303</i>	<i>3,745.51</i>
<i>FY 2022-23</i>	<i>8,75,948</i>	<i>3,802.86</i>

*Source: Electronically filed returns.*

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